

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/10108/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
Member, MACT,
Nagaon.

Dated Guwahati, the 17th November, 2022

Sub:- **Casual leave.**

Ref:- Letter No. MACT/N/2922 dated 14.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2022**, as prayed for. The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

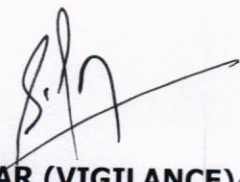
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/10109-10110/A, dated , 17-11-2022

Copy to:

1. The District and Sessions Judge, Nagaon.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 